## Annexure 6

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018; List of creditors as on: 13-06-2022
List of operational creditors (Employees)

(Amount in Rs.)

SI.	Name of authorised	Name of	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks,
No.	representative, if any	employee	Date of	Amount	Amount of claim	Nature of	Whether	% of voting share in	contingent claim	mutual dues,	claim under	claim not	if any
			receipt	claimed	admitted	claim	related party?	CoC, if applicable		that may be set-	verification	admitted	
										off			
	1												
1		Amarnath Ramavadh Singh	26-02-2019	84,866	81,712		No	0				3,154	
2	!	Pankajkumar Madhusudan Bhuta	25-02-2019	16,79,057	13,27,136		Yes	0				3,51,921	
2	Total			1763923	1408848			0	0	0	0	355075	